

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00494/17

Wednesday, this the 6th day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Sreekuttan
Aged 27 years, S/o.Sivandan
Gramin Dak Sevak Mail Deliverer
Aramada P.O, Thiruvananthapuram-695032
Residing at “Sivasadanam”, Chemmanimela
Naruvamoodu P.O, Thiruvananthapuram-695 528 Applicant

(By Advocate – Mr.B.Harish Kumar – not present)

V e r s u s

1. The Chief Postmaster General
Kerala Circle, Thiruvananthapuram-695 033
2. The Senior Superintendent of Post
Postal Department South Division
Thiruvananthapuram- 695 036
3. The Assistant Superintendent of Post
Postal Department, East Sub-Division
Thiruvananthapuram-695 036 Respondents

(By Advocate – Mrs.P.K.Latha,ACGSC)

This application having been heard on 6.6.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Applicant not present. No representation. Applicant was called; absent. The Original Application is dismissed for default. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - A true copy of the pay and allowance slip issued by the respondent authority during the year 2016

Annexure A-2 - A true copy of the above D.G post letter dated 6.6.1988

Annexure A-3 - A true copy of the letter dated 31.3.1992

Annexure A-4 - A true copy of the judgment dated 26.3.2007 passed by the Hon'ble High Court

Annexure A-5 - A true copy of the notification dated 11.5.2017 issued by the 1st respondent

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